

**Central Administrative Tribunal  
Principal Bench**

MA No. 2187/2017 in  
CP No.356/2008 in  
OA No. 1700/2003

This the 10<sup>th</sup> day of September, 2018

***Hon'ble Mr. K.N.Shrivastava, Member (A)***  
***Hon'ble Mr. S.N.Terdal, Member (J)***

Devender Kumar (Applicant No.5 in main CP)  
s/o Sh. Jai Narain,  
working as Luggage Porter,  
at N.R.Station, Hazarat Nizamuddin,  
r/o Vill. & PO Dttour,  
Distt. Rohtak,  
(Haryana).

... Applicant

(By Advocate: Sh. Yogesh Sharma)

Versus

1. Sh. Shri Prakash,  
The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. Sh. Rajesh Saxena,  
Divisional Railway Manager,  
Northern Railway, Delhi Division,  
State Entry Road,  
New Delhi.
3. Sh. Ashok Kumar,  
APO, DRM office,  
State Entry Road,  
New Delhi.

... Respondents

(By Advocate: Sh. Kripa Shankar Prasad)

**ORDER (ORAL)****By Hon'ble Mr. K.N.Shrivastava, Member (A)**

MA No.2187/2017 has been filed seeking revival of CP No.356/2008.

2. It is now submitted that the order of the Tribunal has since been complied with. A compliance affidavit has also been filed by the respondents.
3. In view of the above, the CP has become infructuous.
4. MA No.2187/2017 is accordingly disposed of.

( S.N.Terdal )  
Member (A)

( K.N. Shrivastava )  
Member (J)

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